

(a) whether there is any proposal to construct circular railway in Bangalore;

(b) if so, the details thereof; and

(c) the steps taken/proposed to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) No, Sir.

(b) and (c) Do not arise.

#### **Schemes for Ajanta/Ellora Caves**

4320. SHRI TEJSINGHRAO BHONSLE: Will the Minister of HUMAN RESOURCES DEVELOPMENT be pleased to state:

(a) whether UNESCO recognized Ajanta and Ellora caves under the World Heritage Sites; and

(b) if so, the schemes formulated to develop the infra-structural facilities at these sites to attract more foreign tourists?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) Yes, Sir.

(b) The Maharashtra Tourism Development Corporation Ltd. has got project feasibility report prepared on Tourism development plan in respect of Ajanta Ellora region which also covers infrastructural development like road, water supply and sewerage, Air port and Rail links besides transport and guide service etc. to attract more foreign tourists.

#### **Inclusion of Agnikula Kshatraya Community in ST List**

4321. SHRI SOBHANADRE-ESWARA RAO VADDE: Will the Minister of WELFARE be pleased to state:

(a) whether the Government of Andhra Pradesh have recommended the inclusion of Agnikula Kshatraya (Palli) in the list of Scheduled Tribes;

(b) if so, whether Government have taken any decision in this regard; and

(c) if not, the steps taken by the Union Government to bring forward legislation to facilitate inclusion of Agnikula Kshatraya (Palli) community of Andhra Pradesh in the list of Scheduled Tribes?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) to (c) Any amendment in the existing lists of Scheduled Tribes can be made only through an Act of Parliament as laid down in Article 342(2) of the Constitution.

#### **Refrigerated water trolleys in Delhi**

4322. SHRI E. AHAMED: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the refrigerated water sold through trolleys in Delhi is not bacteria free;

(b) if so, the reasons therefor;

(c) whether Government propose to substitute the present refrigerated water trolleys with bacteria free pure cold water in bottles at an affordable price for the people; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) New Delhi Municipal Committee has reported that refrigerated water provided for sale through water trolleys is well within prescribed WHO limits of safe water supply. The Municipal Corporation has reported that refrigerated water trolleys belonging to licenced water cooling plants cell municipal water free from bacteria after mechanically cooling it.

(b) Question does not arise in view of reply to part (a) of the question.